

20th April , 2004

Notification No. 54 /2004-Customs (N.T.)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs (Export), Air Cargo, New Delhi to act as Commissioner of Customs, Kandla and Commissioner of Customs, Jamnagar for the purpose of adjudicating the matters relating to Show Cause Notice pertaining to M/s. Chabra Industries, G-22/1A, Rajouri Garden, New Delhi issued vide DRI.F. No. 23/133/2002-DZU/43-65, dated the 30th December, 2003, by the Additional Director General, Directorate of Revenue Intelligence, Delhi Zonal Unit, New Delhi.

D.S.Garbyal

Under Secretary to the Government of India

F.NO.437/13/2004-CUS.IV